

ing collected and will be laid on the table of the Lok Sabha.

Laying of water mains in Unauthorised and Regularised Colonies

4913. KUMARI KAMLA KUMARI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of resolutions issued by water department during 1975 to 1978 regarding the laying of water mains in unauthorised and regularised colonies of Delhi;

(b) whether Government propose to lay a copy of the resolutions on the Table of the House;

(c) if not, the reasons thereof;

(d) whether Government have taken any decision about the laying of water mains in such colonies for 1980-81 and whether M.C.D. will lay water mains in Trans-Jamuna area in 1980-81; and

(e) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Late Delivery of Postal Communications

4914. SHRI T. R. SHAMANNA:

SHRI CHHITUBHAI GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that nowadays postal communications do not reach addressees in time;

(b) whether it is a fact that even "Q.M.S." letters reach parties late; and

(c) whether Government propose to examine the matter and see that communications reach parties concerned without undue delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON):

(a) and (b). No, Sir. There may however, be a very small number of cases as compared to the volume of mail handled, where delay may have taken place. This is generally due to lack of punctuality in the functioning of transport services like rail, road, and air on which the P&T Department has to depend for transmission of mails.

(c) Continuous monitoring of mails is already in operation.

Fall in catches of Shrimps due to Foreign Trawlers

4915. SHRI K. A. SWAMI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have received any representations on falling catches of marine fish, in particular, shrimp;

(b) whether Government have taken effective measures to protect and conserve our marine fish, with particular reference to shrimp;

(c) whether the fall in the marine catches particularly shrimp, is due to the indiscriminate manoeuvres of foreign chartered trawlers; and

(d) how does the Government propose to prevent this menace of foreign chartered trawlers and their damage to our marine ecology?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Some representations have been received regarding reduction in fish catches in certain areas, although it is not clearly established whether this reduction is due to over fishing or other natural causes.

(b) The Government, as a precautionary measure, set up a 'Committee on Conservation' in 1979 to look into the matter of conserving shrimp and other resources in the Exclusive Economic Zone. The Committee's report is awaited.

(c) and (d). The small annual fluctuations in landings of fish and shrimp are well within the range of natural fluctuation and do not indicate any decline in fishing. Against 15500 mechanised boats and 83 large vessels, there are only 16 charter vessels in our water now and this small number cannot have any deleterious effect on our fisheries.

Assistance from I.D.A. for Agriculture Extension Programme in Orissa

4916. SHRI RASA BEHARI BEHRA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the International Development Association offered assistance for agriculture extension programme in the Orissa State;

(b) if so, the details thereof; and

(c) the areas where such programme have been carried out with details?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) The International Development Association (IDA) has agreed to set-aside an amount equivalent to 20 million dollars over a period of five years for the Orissa Agricultural Development Project. This Project became effective in June 1977 and seeks to strengthen the Agricultural Extension Service and Adaptive Research facilities in Orissa over a period of five years with the ultimate objective of achieving early and sustained improvement in Agriculture production.

(c) The Project covers the entire State. The Government of Orissa has made the Additional Director of Agriculture (Extension) solely responsible for implementation of the programme. According to the Project requirements, the Agricultural Extension staff at the District/Sub-Divisional level suitably supported by the Subject Matter Specialists accord-

ing to field requirements are being provided. The VLWs have been made part of the Department of Agriculture to ensure a single line of command. The professionalisation in the service has been brought about by a regular system of training and re-training all along the line. The transfer of technology to the farmers fields is being ensured by regular time bound visits by the VLWs at a fixed time and day once a fortnight. The jurisdiction of the VLWs has been suitably reduced and facilities for mobility and touring are being provided.

House building loans to Delhi University College Teachers

4917. SHRI H. N. NANJE GOWDA: Will the Minister of EDUCATION be pleased to state:

(a) the procedure for sanction of house building loans to the college teachers of Delhi University;

(b) whether a number of college teachers have expressed concern over Delhi University's procedure for sanction of house building loans;

(c) how much time is taken to clear an application on an average; and

(d) what action Government propose to take to satisfy the teachers?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) According to information furnished by the University of Delhi, the Executive Council of the University constituted a Committee to lay down guidelines to be followed for considering the large number of applications for grant of House Building Loans. On the recommendation of the Committee, the Executive Council decided that the applications received by 29th February, 1980 be registered by allotting them serial numbers by draw of lots and considering them as and when their turn